

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.11
IA (Comp. Act)/2/11/GB/2023
In CP/16/GB/2021**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Subrata Kumar Dash, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

In the matter of:

Ciril Nongtudu
Versus
Druk Fules Ltd.

Section: Under Rule 32 of NCLT Rules, 2016

S.No.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. K.B. BAGADIA	CS	Petitioner	Present in Video
2.	MR. B. DEBANATH	PCS	Respondent	Conference

ORDER

Date of Order: 18.05.2023

The matter is taken up for hearing through Video Conferencing. Heard both the sides. In view of the Order passed in CP No. 16/GB/2021, the matter is adjourned.

2. List the matter along with the main Company Petition on 15.06.2023.

**Sd/-
(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority**

**Sd/-
(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**